

DR.Y.LAKSHMANA RAO,
REGISTRAR GENERAL



AMARAVATI
DT:14.03.2024.

ROC.NO.285/2024-B.SPL.,

To

All the Unit Heads.

Sir / Madam,

SUB: GOOD AND SERVICES TAX APPELLATE TRIBUNAL (GSTAT) -
Filling up of the posts of Member (Judicial) in Good and Service Tax
Appellate Tribunal (GSTAT) - Inviting online applications - willingness
from the eligible officers - Called for - Regarding.

REF: F.No.A-500520/99/2018-CESTAT-DOR-DOR, dated 15.02.2024
from the Under Secretary to the Government of India, Ministry of
Finance, Department of Revenue.

-oOo-

Adverting to the above subject and reference cited, it is to inform you
that the Under Secretary to Government of India, Ministry of Finance,
Department of Revenue has sent the circular for filling up the posts of Member
(Judicial) Good and Service Tax Appellate Tribunal (GSTAT).

The Circular from the Under Secretary to Government of India, Ministry
of Finance, Department of Revenue along with its enclosures is placed on the
High Court's Web site i.e., <https://aphc.gov.in>

I therefore request you to communicate the said circular among the
District Judges, who satisfy the eligibility criteria as mentioned in the circular
and to submit their willingness applications for the posts of Member (Judicial) in
Good and Service Tax Appellate Tribunal (GSTAT) to the Hon'ble High Court on
or before **25.03.2024** by SPEED POST or by any other mode.

The applications received after due date i.e. **25.03.2024** will be treated
as filed.

Yours sincerely,

[Handwritten Signature]
REGISTRAR GENERAL